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fresh illegal immigrants from India almost on a daily basis. The number of agents and touts also seems to be increasing as illegal immigrants try to use all means including illegal means, to reach their destinations.

4. Both the Central and State Governments have been working to identify agents and touts involved in illegal immigration and to take all necessary measures against them. The Government is also cooperating with the foreign countries for the speedy repatriation of India illegal immigrants.

Inclusion of India in US Missile Defense Programme

433. DR. T. SUBBARAMI REDDY: SHRI MOOLCHAND MEENA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have formed any opinion on the US offer to include India in the missile defense programme;

(b) whether Washington gave a presentation on the issue at a meeting of the Defense Policy Group that concluded in Simla on June 4;

(c) whether presentation and briefings on missile defense programme were made during the three day meeting of the policy group which guides the Indo-US military relations;

(d) if so, the details of final decision arrived at; and

(e) whether Government have accepted plans of US on defense missile?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAO INDERJIT SINGH): (a) to (e) Presentations and briefings by the US side on missile defense have been on the agenda of the India-US Defense Policy Group since 2001. The US side made a presentation on missile defense in Delhi on 1 June, 2004 at the last meeting of the Defense Policy Group. There is no change in the policy of the Government under which it has held preliminary discussions and dialogue with the US on the subject of missile defense.

Undemarcated Indo-Bangla Border

434. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that part of the Indo-Bangladesh border remains undermarcated;

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(b) if so, whether this is an impediment in the proposed exchange of enclaves between both the countries; and

(c) the efforts being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) and (b) Yes, Sir.

(c) All pending issues relating to the Land Boundary Agreement 1974 were discussed in the Joint Boundary Working Groups set up for , the purpose.

Visit of Indian delegation to Pakistan

435. PROF. M. M. AGARWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any Indian delegation visited Pakistan this year;

(b) if so, what subjects of mutual interest were discussed with them;

(c) the details of agreement reached during the visit and other details in this respect; and

(d) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) to (d) The details regarding the Indian delegations that have visited Pakistan since January, 2004 till date are as below:

- i. The Prime Minister of India visited Islamabad from 4-6 January, 2004 to attend the 12th SAARC Sumit. At the conclusion of the SAARC Summit on 6 January, 2004 the Islamabad Declaration, the Additioinal Protocol to the Regional Convention on Suppression of Terrorism, the SAARC Social Charter and South Asia Free Trade Area (SAFTA) Agreement were signed. On sidelines of the SAARC Summit, then Prime Minister Shri Atal Behari Vajpayee met President Parvez Musharraf of Pakistan, and a Joint Press Statement was issued on 6 January, 2004.
- ii. A delegation led by Shri A.J.S. Sawhney, Chairman and Mangaing Director, Delhi Transport Corporation, visitied Pakistan from 12-16 January, 2004 for a technical level meeting to review/

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